

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 21st January, 2016

No. HC.VII-133/2014/258/A ### Shri Ajit Borthakur, District & Sessions Judge, Kamrup (M), Guwahati, Smti. Selina Begum, Member, Motor Accident Claims Tribunal, Nagaon, Shri A.K. Borah, District & Sessions Judge, Udalguri, Smti. M. Nandi, District & Sessions Judge, Tinsukia, Shri P. Das, District & Sessions Judge, Kamrup, Amingaon, Shri Abhijit Bhattacharyya, Presiding Officer / Member, Motor Accidents Claims Tribunal, Dhubri, Shri Dipak Thakuria, Additional District & Sessions Judge (FTC), No. 3, Kamrup (M), Guwahati, Smti. M.C. Bordoloi, Civil Judge & Asstt. Sessions Judge, Bongaigaon, Smt. Mallika Dutta, Assistant District & Sessions Judge, Golaghat, Shri Nayan Sankar Baruah, Chief Judicial Magistrate, Golaghat, Smti. M. Sarma, Civil Judge & Asstt. Sessions Judge, Kokrajhar, Shri Debashish Saikia, Secretary, DLSA, Bongaigaon & Shri Rana Dutta, Sub Divisional Judicial Magistrate, Rangia, are **exempted** from attending the programme, organised in connection with inauguration of the Video Conferencing System of the Judicial Academy, Assam **on 23rd January, 2016.**

However, the District & Sessions Judges of all the Judicial Districts of Assam are requested to ensure participation of maximum officers in the aforesaid programme.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/259 - 287/A, Dated : 21.01.2016

Copy forwarded for information and necessary action to:

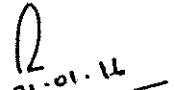
1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action (in reference to the Notification No. HC.VII-133/2014/53/A, dated 06th January, 2016)
3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon

He / she is also requested to inform the Judicial Officers of his / her District accordingly.

5. Shri Ajit Borthakur, District & Sessions Judge, Kamrup (M), Guwahati

6. Smti. Selina Begum, Member, Motor Accident Claims Tribunal, Nagaon
7. Shri A.K. Borah, District & Sessions Judge, Udalguri
8. Smti. M. Nandi, District & Sessions Judge, Tinsukia
9. Shri P. Das, District & Sessions Judge, Kamrup, Amingaon
10. Shri Abhijit Bhattacharyya, Presiding Officer / Member, Motor Accidents Claims Tribunal, Dhubri
11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
13. Shri Dipak Thakuria, Additional District & Sessions Judge (FTC), No. 3, Kamrup (M), Guwahati
14. Smti. M.C. Bordoloi, Civil Judge & Asstt. Sessions Judge, Bongaigaon
15. Smt. Mallika Dutta, Assistant District & Sessions Judge, Golaghat
16. Shri Nayan Sankar Baruah, Chief Judicial Magistrate, Golaghat
17. Smti. M. Sarma, Civil Judge & Asstt. Sessions Judge, Kokrajhar
18. Shri Debashish Saikia, Secretary, DLSA, Bongaigaon
19. Shri Rana Dutta, Sub Divisional Judicial Magistrate, Rangia
20. The Dy. Registrar(G&C), Gauhati High Court, Guwahati.
21. The Administrative Officer, Judicial Academy, Assam.
22. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
23. Shri Ajit Kumar Nath, GM, NICSI, Guwahati.
24. The Court Manager, Gauhati High Court, Guwahati.
25. The Court Officer, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


 21.01.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM